

MR. DEPUTY-SPEAKER: you may have decided to speak on Monday. But, I have not decided. What is the use of my sitting here, if you decide yourself, without the permission of the Chair, that you will continue on Monday?

SHRI SAT PAL KAPUR: Sir, kindly give me five minutes

MR. DEPUTY-SPEAKER: You conclude now.

श्री सत्यपाल कपूर तो कटिंग टूल और सोडावाटर कैम्पेयों के बारे में बोलने का पक्ष ले रहे हैं। इस के बाद इस सारे बजट में जो सब से ज्यादा अफसोसनाक बात हमें लगती है वह यह है कि हमारी नेशनल इन्कम का 11.3 प्रतिशत अब तक पब्लिक सेक्टर की ब्यूजिट पर लगता रहा है यह पहला मोका है जब आप ने इस बजट में जो पब्लिक सेक्टर पर पैसा खर्च किया है उसको 8.3 किया है। वह मैं समझ नहीं पाया कि किस लाजिक से किया गया, क्या प्रेशर और पुल्स इसमें काम कर रहे हैं? पब्लिक सेक्टर ब्यूजिट के लिये नेशनल इन्कम का 11 प्रतिशत जहाँ लगता था उसको 8 परसेन्ट घटाने कर दिया।

MR. DEPUTY-SPEAKER: We now take up Private Members' Business.

15.33 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-SEVENTH REPORT

SHRI AMAR NATH CHAWLA (Delhi Sadar): Sir I beg to move:

"That this House do agree with the Thirty-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th March 1974."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Thirty-seventh Report of the Committee on Private Members' Bills

and Resolutions presented to the House on the 13th March, 1974."

The motion was adopted

15.34 hrs

RESOLUTION RE. FREE AND FAIR ELECTIONS—contd.

MR. DEPUTY-SPEAKER: We now resume discussion on the Resolution on Free and Fair Elections moved by Shri Atal Bihari Vajpayee. Originally, two hours were allotted for this. The House extended the time by one hour. Even then, we have a balance of only twenty-five minutes left. Shri Samar Guha was on his legs on the last occasion. He has already taken twelve minutes. He may continue his speech.

SHRI SAMAR GUHA (Contai): Sir, I request that the time may be extended in view of the experience of UP and Orissa Elections.

SHRI IBRAHIM SULAIMAN SAIT (Kozhikode): Sir, this is a very important Resolution. Time should be extended.

MR. DEPUTY-SPEAKER: Time will be automatically extended because the Minister has to reply and the mover of the Resolution has also to reply. The only question is, by how much.

Now it is for you to suggest.

SHRI ATAL BIHARI VAJPAYEE (Gwalior): Let us see how the debate progresses.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): I suppose the Minister will take 20 minutes and the mover 30 minutes. So, I think one hour and thirty minutes will do.

SHRI SURENDRA MOHANTY (Kendrapara): Let us make it two hours.